

of India by rail from 1st April, 1981 to 31st July, 1981.

(b) The information about demurrage charges paid to the Railways in respect of foodgrains sent by the Food Corporation of India from 1st April, 1981 to 31st July, 1981 is not readily available. The payment to the Railways is made by the Food Corporation of India after necessary verification of the reasonableness of the demurrage levied in individual cases, which takes time.

(c) On an average the Food Corporation of India is moving over a million tonnes of foodgrains per month involving average loading/unloading of over 1500 wagons a day. In such a huge operation, at times, some wagons do get held up at the terminals beyond the free permissible time, due to various factors viz. failure of the handling contractors; bunched arrivals of wagons beyond the handling capacity of the terminal depots; foul weather etc.

(d) With a view to minimising the incidence of demurrage, the Food Corporation of India management have recently issued instructions to all its Zonal Managers and Regional Managers that each region should constitute a Committee of Officers of the Rank of Deputy Managers to go into all aspects of levy of demurrage charges and suggest remedial measures.

Construction of Motorable bridge over a dry drain in R.K. Puram, New Delhi.

4178. SHRI RAJNATH SONKAR SHASTRI :
DR. A.U. AZMI :
PROF. AJIT KUMAR MEHTA :

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) is it a fact that there is a deep, wide, dry drain in Sector I, R.K. Puram, New Delhi with uneven

sidelands without a motorable bridge over it ;

(b) whether the way to school in Sector II, R.K. Puram gets muddy and watery in rainy days making it difficult for the school going children from Sector I

(c) if so, whether this drain would be laid underground and the area so obtained utilised for either play-ground or for a park since Sectors I and II R.K. Puram are without these facilities ; and

(d) if (c) above is not possible, whether the drain would be converted into an artificial lake and pucca road constructed for the convenience of the school going children ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH) :
(a) to (d). The information is being collected and will be laid on the Table of the Sabha.

Allotment of Government Accommodation on Medical grounds in Ministry of Works and housing and its subordinate offices

4179. SHRI RAJNATH SONKAR SHASTRI :
SHRI AJIT KUMAR MEHTA :
DR. A.U. AZMI :

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether it is a fact that during the last decade a number of Government servants working in the Works and Housing Ministry and its attached and subordinate offices been got accommodation allotted on medical ground such as the illness of their parents thereby depriving

others in line for allotment of according to their turn;

(b) if so, has a survey been carried out to detect such cases of fraudulent out-of-turn allotment ; and

(c) if not, will such a survey be launched to detect and deal with the delinquent officials suitably and firmly ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH) :

(a) No, Sir.

(b) and (c). Does not arise.

MPs on various Government bodies

4180. Shri N.E. HORO : Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state :

(a) what are the details regarding the names of Members of Parliament included in various Government delegations or officially sponsored and financed delegations to foreign countries during 1980-81 with the names of the parties to which they belong ; and

(b) the names of the MPs included by Government in various Government bodies, autonomous organisations etc. in their personal capacity, as distinct from statutory representation of Parliament during 1980-81 with the names of the parties to which they belong ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH) :

(a) and (b) The information is being collected and will be laid on the Table of the House.

Consumer Cooperatives of Delhi

4181. SHRI N.E. HORO : Will the Minister of CIVIL SUPPLIES be pleased to state :

(a) What are the details regarding the number of registered Consumer Co-operation in Delhi

(b) the details regarding the number of Consumer Cooperative Stores which have regular retail show rooms where even non-members can buy goods ;

(c) whether Government propose to de-register all Consumer Co-operative Stores which are in effect family concerns ; and

(d) if not, what are the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJA MOHAN MOHANTY) : (a) The total number of Consumer Cooperative Stores registered in the Union Territory of Delhi is 604. This includes the Super Bazar, the Central Government Employees' Consumer Cooperative Society and the Delhi Consumer Cooperative Wholesale Store Ltd. Out of 604 Consumer Cooperative Stores, 165 are under liquidation and 120 are defunct.

(b) 319 Consumer Stores are working having regular retail show rooms. This includes the Super Bazar, the Central Government Employees' Consumer Cooperative Society, and the Delhi Consumer Cooperative Wholesale Store Ltd.

(c) and (d). As a consumer co-operative store has to have a minimum specified number of members in order to be registered, it cannot be a family concern.